

खोला है उसमें जनवरी, १९६१ से अब तक कितने लोगों ने अपने नाम दर्ज कराये हैं;

(ख) इनमें से कितने लोगों को रोजगार दिलाने में मदद दी गई है; और

(ग) उन जगहों की संख्या क्या है जिन की मूचना नियोजकों ने इस दफ्तर को जनवरी, १९६१ से अब तक भेजी है ?

धम डमन्त्री (श्री आबिद अली) :

(क). ४० ।

(ख) १० ।

(ग) १०२ ।

राजनैतिक मिशनो द्वारा नगरपालिका को देय धन

११६. श्री म० ला० द्विवेदी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने नई दिल्ली नगरपालिका को यह लिखा है कि नई दिल्ली स्थित विदेशी दूतावासों से विजली और पानी का कोई कर न लिया जाये

(ख) यदि हां, तो इस के क्या कारण हैं; और

(ग) क्या नई दिल्ली नगरपालिका ने इस संबंध में अपना निर्णय बता दिया है ?

प्रधान मंत्री तथा वंदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) जी नहीं ।

(ख) और (ग) : प्रश्न ही नहीं उठते ।

Production and Sale of Woollen Blankets

120. { **Shri Agadi;**
Shri Sugandhi;
Shri Wodeyar;

Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of subsidy given on the production and sale of

Woollen Blankets (Kambals) by the Khadi and Village Industries Commission since 1954-55 to-date annually in Mysore, Madras, Andhra Pradesh and Maharashtra States; and

(b) the number of Blankets (Kambals) produced and sold annually since 1954-55 to-date in each of the above States?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). As the accounts of subsidy are kept for all woollen articles and as no separate accouts are maintained for Kambals only, the required information is not available.

Pilferage of Property

121. Shri Rajendra Singh: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstared Question No. 4681 on the 5th May, 1961 and state:

(a) whether it is a fact that cases of pilferage of their properties lying with Estate office are reported by the owners; and

(b) what is the amount claimed?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Only in one case a report of alleged pilferage was received but it was found, on investigation, to be entirely baseless.

(b) Rs. 600.-.

Cotton Mills in Jammu

122. { **Shri Raghunath Singh;**
Shri P. G. Deb;
Dr. Ram Subhag Singh;
Maharajkumar Vijaya Ananda;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a proposal is being accepted to set up a cotton mill in Jammu in private sector; and

(b) if so, what is the capacity of the spindles and other details?

The Minister of Industry (Shri Kanungo): (a) Jammu and Kashmir Governmet's proposal for the establishmet of a cotton textile mill has been accepted in principle.

(b) Final details of the proposal have not yet been received.

Coffee Crop

123 { **Shri Arjun Singh Bhadauria:**
 Maharajkumar Vijaya
 Ananda:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been a record coffee crop this year; and

(b) if so, the details of the same?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) Against actual receipts of 49,506 Metric tonnes of coffee consisting of 25,379 tonnes Plantation, 6,748 tonnes Arabica Cherry and 17,379 tonnes Robusta received during the year ending June, 1960, a quantity of 66,648 tonnes of Coffee, consisting of 28,894 tonnes of Plantation, 10,036 tonnes of Arabica Cherry and 27,718 tonnes of Robusta have been received into the pool upto the end of June, 1961.

Tea Association of India

124. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Tea Association of India at its fifth annual general meeting held in June, 1961 at Calcutta pointed to the inadequacy of transport facilities available to tea industry, and the inadequacy of publicity for Indian tea abroad and also suggested a thorough investigation into the irrigational facilities for tea gardens and relaxation of tax burden to the tea industry; and

(b) if so, the action taken thereon?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) (1) *Transport facilities:* The Presidentail address itself expressed satisfaction at the fact that large amounts have been set apart by the Assam and West Bengal Governments for improvements of road communications during the Third Plan Period. Nevertheless, the Board has drawn the attention of the authorities concerned to these matters.

While the Board has not received any major complaint about the difficulties in the despatch of teas to Calcutta from West Bengal or Assam the Railways have introduced a system of guaranteed delivery of tea traffic from Siliguri District to seal-dah, Chitpur, Howrah and Calcutta port area within 8 to 10 days of booking. This scheme has mostly proved to be very popular with the planters in general. Apart from this scheme, the North-East Frontier Railway authorities have this year issued orders to their officers at Katihar, and Alipurduhar Junction to make available wagons for loading teas within two days from the date of registration.

More than 80% of the teas produced in Assam are sent by steamer. The special tea services of Steamer Companies—for which no additional charges are made—deliver consignments at Calcutta within 8 days of booking at distant places like Niamati, Jorhat etc.

As regards increase in freight, the Steamer Companies have at the instance of the Central Government agreed not to increase the freight by more than 5%.

(2) *Publicity for Indian tea abroad:* The following measures have been taken by the Tea Board.

(i) Participation in the Exhibitions sponsored by the Government of India;

(ii) On suitable occasions pure Indian blends have been presented to those likely to influence the consumption of Indian tea;